

CORRIGENDUM TO PUBLIC ANNOUNCEMENT DATED JANUARY 22, 2026 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF SWARNSARITA JEWELS INDIA LIMITED

Open Offer for acquisition of up to 47,94,987 equity shares having face value of ₹10 each (“Equity Shares”) fully paid-up, representing 22.97% of the Voting Share Capital of Swarnsarita Jewels India Limited (“Swarnsarita”/“Target Company”) from the public shareholders of the Target Company (“Open Offer”) by Mr. Mahendra Madanlal Chordia (“Acquirer 1”), Mrs. Asha M. Chordia (“Acquirer 2”), Mr. Sunny Mahendra Chordia (“Acquirer 3”) (“Acquirer 1”, “Acquirer 2” and “Acquirer 3” hereinafter collectively referred to as “Acquirers”) together with Swarnsarita Jewellers Private Limited (“SJPL” / “PAC”) in the capacity as person acting in concert with the Acquirers, pursuant to and in compliance with the requirements of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (the “SEBI (SAST) Regulations”) (the “Open Offer”, “Offer”).

This corrigendum (“Corrigendum”) to the public announcement dated January 22, 2026 (the “Public Announcement” or “PA”) is being issued by Mark Corporate Advisors Private Limited, the Manager to the Open Offer (the “Manager”), for and on behalf of the Acquirers and the PAC, to the Public Shareholders of the Target Company.

This Corrigendum should be read in continuation of, and in conjunction with, the PA which has been sent to the Stock Exchange on which Equity Shares of Target Company are listed and to the SEBI and the Target Company in accordance with the SEBI (SAST) Regulations.

Capitalized terms used in this Corrigendum and not defined herein shall have same meaning ascribed to it in PA.

In relation to PA, the Public Shareholders are requested to take note of following modifications:

Para 3 (Details of the Acquirers) should be read as below:

3. DETAILS OF THE ACQUIRERS AND THE PAC:

Details	Acquirer 1	Acquirer 2	Acquirer 3	PAC	Total
Name of the Acquirers	Mr. Mahendra Madanlal Chordia	Mrs. Asha M. Chordia	Mr. Sunny Mahendra Chordia	Swarnsarita Jewellers Private Limited	4
PAN	AACPC3408L	ADLPC2460J	APPPC6577A	AAECS8650D	-
Address	901, Silver Solitaire CHS, Tilak Road, Opp. Axis Bank, Ghatkopar (East), Mumbai-400 077, Maharashtra, India			1st Floor, 1-E, 40/42, Ruby Chambers, Dhanji Street, Zaveri Bazar, Mumbai-400003,	-
Name(s) of Persons in control/ Promoters of Acquirer(s)/ PAC(s) where Acquirer(s)/ PAC(s) are Companies	N.A.	N.A.	N.A.	Mr. Mahendra Madanlal Chordia, Mrs. Asha M. Chordia and Mr. Sunny Mahendra Chordia	-
Name of the Group, if any, to which the Acquirer(s)/PAC(s) belongs to	N.A.	N.A.	N.A.	N.A.	-
Pre-Transaction Shareholding					
↪ Number	8,01,243	2,30,700	4,23,483	93,57,187	1,08,12,613
↪ % of Voting Share Capital	3.84%	1.10%	2.03%	44.82	51.79%
Proposed Shareholding after the acquisition of Shares which triggered the Open Offer					
↪ Number	8,01,243	2,30,700	4,23,483	93,57,187	1,08,12,613
↪ % of Voting Share Capital	3.84%	1.10%	2.03%	44.82	51.79%
Any other interest in the TC	Promoter and Managing Director of the Target Company	Promoter of the Target Company	Promoter and Whole-time Director of the Target Company	Promoter of the Target Company	-

N.A.: Not Applicable



Para 6 (Other Details) should be read as below:

6. OTHER DETAILS:

6.1. The DPS in accordance with Regulations 13(3), 14 and 15(2) of the SEBI (SAST) Regulations will be published in the newspaper on or before Friday, January 30, 2026 (i.e., not later than five (5) working days from the date of PA).

Except as detailed in this Corrigendum, all other terms and contents of the Public Announcement remain unchanged.

The Acquirers and the PAC accept full responsibility for the information contained in this Corrigendum and for the fulfilment of their obligations under the SEBI (SAST) Regulations.

This Corrigendum will be available on the website of the Securities and Exchange Board of India at www.sebi.gov.in.

Issued by the Manager to the Offer:



MARK CORPORATE ADVISORS PRIVATE LIMITED

CIN: U67190MH2008PTC181996

404/1, The Summit, Sant Janabai Road (Service Lane),

Off Western Express Highway, Vile Parle (East),

Mumbai-400 057.

Contact Person: Mr. Manish Gaur

Tel. No.: +91 22 2612 3207/08

Email ID: openoffer@markcorporateadvisors.com

Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com

Website: www.markcorporateadvisors.com

SEBI Registration No.: INM000012128

For and on behalf of the Acquirers and the PAC:

Sd/-	Sd/-	Sd/-	Sd/-
Mahendra Chordia ("Acquirer 1")	Madanlal Asha M. Chordia ("Acquirer 2")	Sunny Mahendra Chordia ("Acquirer 3")	Swarnsarita Jewellers Private Limited ("PAC")

Place	:	Mumbai
Date	:	January 23, 2026

